

(c) In 1990-91 and 1991-92 (upto 31st October), sales turnover has been Rs. 66.63 crores and Rs. 21.32 crores respectively.

(d) No decision has been taken on new works to be under-taken there.

(e) Does not arise.

[*English*]

Deposits in Branches of U.T.I. in Goa

1375. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of FINANCE be pleased to state the total amount of deposits lying with the branches of the Unit Trust of India in Goa for various schemes at the end of each of the last three financial years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): The Goa branch office of Unit Trust of India commenced its operations from July 20, 1989. The aggregate sales mobilised under various schemes during 1989-90 and 1990-91 (July - June) were Rs. 6.67 crores and Rs. 12.75 crore respectively.

Import of Copra

1376. SHRI K.H. MUNIYAPPA: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of Copra imported during each of the last two years;

(b) whether import of Copra is still continuing;

(c) whether there is a persistent demand from coconut growers not on import copre; and

(d) if so, the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (d). In terms of the Import & Export Policy, 1990-93 (Vol.I) import of Copra is canalised through the State Trading Corporation/Hindustan Vegetables Oils Corporation, New Delhi. These agencies have not made any import of Copra during the last two years. Besides this, there is a limited provision for import of Copra against the export of fatty acids/fatty amines. As per the data available, some imports of the item were made during 1986-87, 1987-88 and 1988-89. Detail of these imports are given in the enclosed statement.